

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.




PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP09/16	IA 14/16, IA 16/16, IA 26/17 IA 27/17 & IA 34/17 &IA 50/17 in TP 83/16	Hearing	397/ 398	M. Nandana Reddy Vs. Sri Lakshmi Narasimha Mining Co. P. Ltd. & 6 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. ^{CA} G V RAO 30 R 687
9346161601
R-1, R-3, R-4

2. YELAMANCHILI PRASAD
Advocate
09440977194

3. Praveen P
For VGB
Associates
Petitioner


ORDER

Counsel for petitioner is present Counsel for respondent is also present. IA 50/17 is taken up today. Counsel for petitioner requested time as his senior counsel is not able to attend the Tribunal today. List it on 3.10.17 finally.


MEMBER(J)


MEMBER(T)